

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

185/241/ND/18

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.10.2018.**

NAME OF THE COMPANY: M/s Ajay Kumar Singal V/s. M/s. Pinkku Chits
Pvt. & Ors.

SECTION OF THE COMPANIES ACT: 241

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present:


Mr. Shyam Singh Negi, Advocate for the Petitioner


Mr. Vijay Kumar Singhal, Advocate for the Respondent.

ORDER

Mr. Shaym singh, advocate has appeared on behalf of the petitioner, he prays for adjournment on the ground that he is recently engaged in this case for which he shall be filing his Vakalatnama.

Respondent in this case have already been served. To come up for argument on 27th November, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)

(Dilshad)